

Regarding enforcing of CWC guidelines in the Krishna River Sub-Basins and establish inter-state co-ordination for synchronized water release

SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI): Thank you, Madam, Chairperson, through you I would like to draw the attention of the House to an important matter particularly regarding my constituency, Sangli and also the entire western Maharashtra region, which has been affected by floods various times in the past few decades like in 2005, 2019 and 2021. आप वापिस उसी स्थिति में मांग हो रही है । The Central Water Commission (CWC) has set clear guidelines in terms of water level in dams in the two States, especially Koyna dam of Maharashtra and Almatti dam of Karnataka.

But the CWC norms are being flouted in both the States. I, therefore, request the Government to intervene.

I have only four or five basic requirements from the Government. They should enforce the CWC guidelines in the Krishna River sub-basins. They should implement real time monitoring of dam levels across both the States, there are the Krishna, the Koyna and the Panchganga rivers. They should develop a comprehensive flood management plan, invest in flood mitigation infrastructure and establish inter-State coordination for synchronised water release.

Madam, we have heard the speech of the Finance Minister where she spoke about Assam. I request that something should be done for western Maharashtra floods also because it is an important matter. There takes place huge loss of lives, cattle, livestock and property. I would really urge the Government to intervene, get those Governments together and work on it.

Thank you so much.